

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/ 205 /A

From :- Shri M. K. Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Anup Narayan Ghosh,
Presiding Officer,
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati, the 07th April, 2018.

Sub:- **Casual Leave, Restricted Holiday and headquarter leave permission.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2018/266 dtd. 28.03.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 17.04.2018 and restricted holiday on 18.04.2018 along with Headquarter leave permission with your official allotted vehicle, at your own cost w.e.f. the evening of 12.04.2018 till the morning of 19.04.2018 has been granted/~~rejected~~.

Yours faithfully,

REGISTRAR (VIGILANCE)

7/4/18

[Signature]
07/04/18